

(d) if so, whether Government will re-examine the move and take it up with F.C.I. for cancellation of the same ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M. S. SANJEEVI RAO) : (a) and (b) No decision has been taken to shift Rice Mills of food Corporation of India from West Bengal and Orissa to other States.

(c) The original proposal to construct a 50,000 M. T. port silo at Haldia was dropped on operational and economic considerations.

(d) There is at present no proposal to reconsider the matter.

Suggestions to Plug Loopholes in the Implementation of I. R. D. P.

2514. SHRI K. MALLANNA : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether it is a fact that his Ministry has suggested a change in the format of the Integrated Rural Development Programme to plug loopholes in the use of subsidy given for the programme; and

(b) if so, the details regarding the suggestions alongwith practical procedure/programme Government determined to bring into operation ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATHA MISRA) : (a) and (b) Some procedural changes to minimise misuse of subsidy are being explored. One of the suggestion which is examined in this Ministry is the possibility of adopting the system of assistance announced for the educated unemployed in which the subsidy is kept in deposit with the Bank with interest accruing to the beneficiaries and is adjusted against the instalments of recoveries when they fall due.

Transfer of D. D. A. Flats

2515. SHRI ERA ANBARASU : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the total number of MIG/LIG/Janata flats (categorywise) that have been purchased on cash down basis from the draw of first lot by DDA;

(b) the number of such flats (categorywise) that have been got transferred in the names of allottees and the steps being taken to get all remaining flats transferred in the names of allottees;

(c) the hurdle in making such flats transferred in the names of allottees as freehold flats; and

(d) how the DDA is planning to resolve this issue ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Conference of Land Development Banks

2516. SHRI ERA ANBARASU : Will the Minister of AGRICULTURE be pleased to state :

(a) the major problems confronting the land Development Banks which were discussed in the recent 2 days conference of Land Development Banks held in Delhi;

(b) the suggestions made to overcome them; and

(c) the action proposed to be taken thereon ?